

Government of India Ministry of Commerce and Industry Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE (DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V

DATED: 25/02/2022

MEETING No. NC/5/MEET/Feb/202122/16

Please Note

- I. For information of exporters, Norms Committee V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67. Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Feb/202122/16 dated 25/02/2022 of Norms Committee - V for the year 2021-22 was held on 25/02/2022 under the Chairmanship of Amiya Chandra, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi
2	P. Kumar, Assistant Section Officer Directorate General of Foreign Trade, Delhi	
3	KuldEEp Singh, Technical Authority Technical Consultant, DGFT	
4	ramasrey lal,Technical Authority	Technical Consultant,DGFT

5	NAND Lal, Technical Authority	Technical Consultant,DGFT
6	SHAISH KUMAR, Technical Authority	Technical Consultant,DGFT
7	JD GIRI, Technical Authority	Technical Consultant,DGFT

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Feb/202122/16
Case Status	Case Rejected
Party Name	AMRIT EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00231791AM22
RA File Number	022404000116 AM21
Licence No and Date	NA

Norms Committee Decision:

M/s. Amrit Exports Private Limited vide their application dated 29.10.2022 has requested for prior fixation of norms for export of articles of apparel and clothing accessories. The Committee considered the case as per agenda along with other relevant papers and noted that firm has filled ANF-4A instead of ANF-4B for prior fixation of norms. Therefore, committee decided that this case is cannot be considered as a prior fixation case and decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	2 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00335317AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee	Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 29.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export

of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
UAL Rugged Professional Cargo Pant (Women)		59% Cotton,	3.076 Sq. Mtr/ Pc
Made of 59% Cotton,		39% Polyester, 2% Spandex Woven Canvas Fabric,	
39% Polyester, 2% Spandex Canvas Fabric, GSM 270		width 56 inches +/-5%, GSM 270	
(Style No- 104011)		(Tolerance $+$ or -10%)	
, , ,	1000	65% Polyester, 35% Cotton, Woven Fabric, width 65	0.516
	Pcs.	inches +/-5% GSM 166	
		(Tolerance + or - 10%)	Sq. Mtr/ Pc
		100% Nylon Lining Fabric Width 57 inches+/-5%, GSM 152	0.452 Sq. Mtr/ Pc
		(Tolerance + or - 10%)	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	3 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	VISHWAA APPARELS

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00345822AM22
RA File Number	NA
Licence No and Date	NA NA

M/s. Vishwaa Apparels vide their application dated 07.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Export Item	Qty	import item	Qty Recommended
Mens Shirt Full Sleeve Made of 68% Cotton, 30% Polyester, 2% Spandex woven Fabric, GSM 248 +/-10% (Style No- LMW1036/CHECKS)	10695 (NOS.)	68% Cotton, 30% Polyester, 2% Spandex yarn dyed woven fabric width 56 inches plus or minus 5%, GSM 248+/- 10%	
Mens Shirt Full Sleeve Made of 75% Cotton, 25% Recycle Cotton woven Fabric, GSM 210.24+/- 10%	11460 (NOS.)	75% Cotton, 25% Recycle Cotton dyed canvas woven Fabric, width 60 inches plus or minus 5%, GSM 210.24	3.31 Sq. Mtr/Pc.
(Style No- LMW1036/SOLID)		+/-10%	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Norms Committee Decision:

Case No.	4 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00357148AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 16.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export L	List	Qty	Details of import item	Qty. Recommended
COTTON TWILL UTILITY JACKET (WOMEN), MADE UP OF 100pct COTTON		100% COTTON, WOVEN TWILL FABRIC, WIDTH 56 +/- 5%, GSM 254 +/- 10%	53,154 Sq. meter	
TWILL FABRIC, GSM 254 S 592448	STYLE No :		100% POLYESTER, WOVEN PLAIN TAFFETA FABRIC, WIDTH 57 +/- 5%, GSM 60 +/- 10%	2595 Sq. meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	5 / NC/5/MEET/Feb/202122/16
Case Status	Case Deferred
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022

HQ File Number	HQRNORM APPLY 00232101AM22
RA File Number	039404000669 AM21
Licence No and Date	NA

Norms Committee Decision:

M/s. Hindustan Apparel Industries vide their application dated 29.10.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the following;

- 1. CAD.
- 2. Image with mentioning product description.
- 3. Measurement chart with mentioning product description.

The case stands deferred for re-listing.

Case No.	6 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00336133AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 29.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
VALLEY RUNNER JACKET (BOYS), MADE OF 100% NYLON FABRIC WITH GSM 114,	20,000 Pcs	100% Nylon Milky Coated Woven fabric, width 57 inches +/-5% GSM 114 +/-10%	2.240

STYLE No: 3511		Sq. meter/Pc
	100% Nylon Taffeta Lining fabric, width 60 inches +/-5% GSM 67 +/-10%	2.142 Sq. meter/Pc
	100% Polyester Wadding width 60 inches +/-5% GSM 240 +/-10%	1.486 Sq. meter/Pc
	100% Polyester Wadding width 60 inches +/-5% GSM 200 +/-10%	1.189 Sq. meter/Pc
	85% Recycled Polyester 15% Polyester Wadding, width 60 inches +/-5% GSM 40 +/-10%	0.158 Sq. meter/Pc

Case No.	7 / NC/5/MEET/Feb/202122/16		
Case Status	Case Approved		
Party Name	GOKALDAS EXPORTS LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022		
HQ File Number	HQRNORM APPLY 00347076AM22		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee	Norms Committee Decision:		

M/s. Gokaldas Exports Ltd. vide their application dated 08.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The committee also noted that firm has requested vide mail dated 24.02.2022 for qty. enhancement of export the item from 20000 Pcs to 40000 Pcs. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended								
Free Climb Pant (Mens) Made of 100% Polyester GSM 158 and 100% Nylon GSM 260, Style # 0485	40,000 Pcs	100% Polyester Coated Woven Fabric, width 56 inches +/-5% GSM 158 +/-10%	2.437 Sq. Mtr/ Pc								
		100% Nylon Coated Woven Fabric , width 58 inches +/-5% GSM 260 +/- 10%	0.102 Sq. meter/pc								
		100% Polyester Lining Fabric , width 58 inches +/- 5% GSM 91 +/- 10%	1.643 Sq. meter/pc								
			40,000 Pcs	40,000 Pcs	40,000 Pcs	40,000 Pcs	40,000 Pcs	40,000 Pcs	40,000 Pcs	100% Nylon Taffeta Lining Fabric, width 59 inches +/- 5% GSM 75 +/- 10%	1.137 Sq. meter/pc
			100% Polyester Brushed tricot fabric, width 59 inches +/- 5 % GSM 215 +/- 10%	0.138 Sq. meter/pc							
		100 % Polyester mesh knitted fabric, width 60 inches +/- 5 % GSM 70 +/- 10%	0.065 Sq. meter/pc								
		50% Polyester and 50% Recycled Polyester wadding , width 60 inches +/- 5 % GSM 60 +/- 10%	2.436								

Sq.	meter/po	С
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RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	8 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00309442AM22
RA File Number	NA
Licence No and	NA
Date	

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 06.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Three Fourth Pant (Style No. 401406/ 401407/ 401408/ 416135) Made of 89% Cotton, 11% Spandex/Elastane Dyed Knitted Fabric, GSM 295 (Tolerance + or – 10%)	6680 (Nos.)	89% Cotton, 11% Spandex/Elastane Dyed Knitted Fabric, GSM 295 (Tolerance + or – 10%)	11022 Sq. Mtr.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same

Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	9 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00340933AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 02.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Shorts	2775.000	59% Cotton, 39% Polyester, 2% Elastane (Spandex)	6493.500
(Style No.104201)	(Nos.)	Dyed Woven Fabric, GSM 271+/-10%	Sq. Mtr
Made of 59% Cotton, 39% Polyester, 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 and 0.14 SQM of 95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric, GSM 230+/-10%			

95% Nylon, 5% Elastane (Spandex) Dyed Woven Fabric, GSM 230+/-10% 388.50

Sq. Mtr

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	10 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00347406AM22
RA File Number	NA NA
Licence No and	NA
Date	NA .

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 08.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
HOLLY PARK VEST (WOMEN), MADE UP OF 100%	30,000 Pcs	100% Polyester DWR Coated Woven Fabric, width 57 inches +/ 5% GSM 75+/-10%	67170 Sq. meter
POLYESTER FABRIC, GSM 75, STYLE 9143	·	100% Polyester Cire Coated OHR Foil Printed Lining Fabric, width 57 inches +/ 5% GSM 75 +/-10%	30,233.90

	Sq. meter
100% Polyester Fleece Fabric width 59 inches +/-5% GSM 250 +/- 10%	3,154.12 Sq. meter
100% Polyester Needle Punch Wadding Width 60 inches +/- 5% GSM 60 +/- 10%	2,004.73 Sq. meter
85% Recycled Polyester, 15% Polyester Wadding Width 60 inches +/- 5% GSM 118 +/-10%	41,247.39 Sq. meter
85% Recycled Polyester, 15% Polyester Wadding Width 60 inches +/-5% GSM 97 +/-10%	3780 Sq. meter

Case No.	11 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00333088AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee	Decision:

M/s. Shahi Exports Private Limited vide their application dated 27.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Trouser	12015 (Nos.)	90% cotton, 9% Polyester, 1% Elastane (Spandex)	31118.85
(Style No. 105673)		Denim Woven Fabric, GSM 322	Sq. Mtr
Made of 90% Cotton,		(Tolerance + or - 10%)	
9% Polyester, 1% Elastane (Spandex) Denim Woven		100% Polyester Dyed Fleece Knitted Lining Fabric	21026.25
Fabric, GSM 322 and 100% Polyester Dyed Fleece Knitted Lining Fabric GSM 150		GSM 150	Sq. Mtr
(Tolerance + or - 10%)		(Tolerance + or - 10%)	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	12 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00340934AM22
RA File Number	NA NA
Licence No and Date	NA
Norms Committee	Decision:

M/s. Shahi Exports Private Limited vide their application dated 02.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Trouser (Style No.103337)	3004.000 (Nos.)	59% Cotton, 39% Polyester, 2% Elastane (Spandex) Dyed Woven Fabric, GSM 271 +/-10%	2.31 Sq. Mtr./Pc
Made of 59% Cotton 39% Polyester 2% Elastar (Spandex) Dyed Woven Fabric GSM 271 and 0.64 SQI of 95% Nylon 5% Elastane (Spandex) Dyed Wove Fabric, GSM 230	M	95% Nylon, 5% Elastane (Spandex) Dyed Woven Fabric, GSM 230 +/-10%	1922.560 Sq. Mtr

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	13 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00347842AM22
RA File Number	NA
Licence No and	N A
Date	IVA
Licence No and	NA

Norms Committee Decision:

+/-10%

M/s. Gokaldas Exports Ltd. vide their application dated 08.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export

of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
ALPINE ACTION JACKET (MEN) MADE UP OF 100% POLYESTER FABRIC, GSM 155 STYLE No: 1058	20,000 Pcs	100% Polyester Woven DWR Coated Fabric, width 57 inches +/- 5% GSM 155 +/- 10%	96180 Sq. meter
		100% Polyester OHR Printed Lining Fabric width 57 inches +/- 5% GSM 91 +/- 10%	20020 Sq. meter
		100% Nylon, Hydroplus Flat Taffeta Coated Lining Fabric, width 56 inches +/-5% GSM 71 +/-10%	19780 Sq. meter
		100% Polyester Knitted Mesh Lining Fabric, width 58 inches +/- 5% GSM 80 +/-10%	2820 Sq. meter
		100% Polyester brushed tricot Knitted Fabric, width 60 inches +/-5% GSM 215 +/-10%	3280 Sq. meter
		87% Polyester, 13% Elastane Brushed jersey fabric width 59 inches +/-5% GSM 160 +/-10%	2860 Sq. meter
		100% Nylon Flat Taffeta Lining Fabric, width 60 inches +/-5% GSM 67 +/-10%	43,525.53 Sq. meter

100% Polyester Wadding , width 60 inches +/-5% GSM 80 +/- 10%	35320 Sq. meter
100% Polyester wadding, width 60 inches +/-5% GSM 100 +/- 10%	41,412.53 Sq. meter

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	14 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00333144AM22
RA File Number	NA NA
Licence No and	NA
Date	

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 27.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Jacket	13090	100% Cotton, Denim Woven Fabric, GSM 424	31154.20
(Style No. 105499)	(Nos.)	(Tolerance + or – 10%)	Sq. Mtr.

Made of 100% Cotton, Denim Woven Fabric, GSM 424		
(Tolerance + or – 10%)		

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	15 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00340936AM22
RA File Number	NA NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 02.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
OUTPOST LONG SLEEVE LINED SHIRT (MEN) MADE UP OF 98% POLYESTER 2% ELASTANE YARN DYED TWILL FABRIC,	10,000 Pcs	98% Polyester 2% Elastane Yarn Dyed Twill Fabric, width 50 inches +/- 5% GSM 210 +/- 10%	3.253 Sq. meter/pc
GSM 210 STYLE No: 4521		100% Polyester Jersey Knitted Lining Fabric, Width 61 inches +/- 5% GSM 200 +/- 10%	1.294 Sq. meter/pc

57% Recycled Polyester, 43% Polyester Knitted Mesh Lining Fabric,	0.509
Width 60 inches +/- 5% GSM 70+/- 10%	Sq. meter/pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	16 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00348562AM22
RA File Number	NA NA
Licence No and Date	NA
Date	

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 09.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
Reversible Hooded Jacket (Youth), Made of 100pct Polyester, GSM 70 and 100pct Polyester Printed Fleece, GSM 135	50000 (Nos.)	100% Polyester Woven Coated Fabric, width 56 inches+/-5pct GSM 70 +/-10%	110236.22 Sq. meter
Style 0076		100% Polyester printed fleece Knitted Fabric, width 60 inches+/- 5pct GSM 135	88582.677 Sq. meter

	+/- 10%	
	100% Polyester Wadding, Width 60 Inches +/- 5pct GSM 80 +/- 10%	1238.25 Sq. meter
	100% Polyester Wadding with one side Scrim, Width 60 Inches +/- 5pct GSM 150 +/- 10%	95250.19 Sq. meter
	85% Recycled Polyester, 15% Polyester Wadding, Width 60 Inches +/- 5pct GSM 80 +/- 10pct	7905.77 Sq. meter

Case No.	17 / NC/5/MEET/Feb/202122/16
Case Status	Case Rejected
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00150938AM22
RA File Number	NA
Licence No and	NA

Date	
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Norms Committee Decision:

M/s. Apsara Silks vide their application dated 30.07.2021 has requested for prior fixation of norms for export of articles of apparel and clothing accessories. The Committee considered the case as per agenda along with other relevant papers and noted that firm has already taken Adv. Authorization 0710115708 date 18.11.2019 on self ratification basis under para 4.07A of FTP. Therefore, committee decided that this case cannot be considered as a prior fixation case and decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	18 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00334831AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Bhartiya International Limited vide their application dated 28.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Style No- A3204	4408	53% Polyester 45% Wool 2% other yarn Dyed Fabric, GSM 440	17526.210
Mens Shirt (Full Sleeve)	(Nos.)	G51VI 440	Sq. Mtr.
Made of 53% Polyester 45% Wool 2% other yarn Dyed Fabric, GSM 440 (Tolerance + or – 10%)		(Tolerance + or – 10%)	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	19 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00340937AM22
RA File Number	NA NA
Licence No and	NA
Date	

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 02.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Girls Jacket with Hood	1434	100% Polyester, PU Coated Printed Woven Fabric, GSM	1.159
(Style No. SC1092)	(NOS.)	110	Sq. Mtr/Pc
Made of 100% Polyester, PU Coated Printed Woven Fabric, GSM 110		(Tolerance + or – 10%)	
(Tolerance + or – 10%)			
Girls Bib and Brace	1434	100% Nylon PU Coated Dyed Woven Fabric,	0.699
(Style No. SC1092)	(NOS.)	GSM 105	Sq. Mtr/Pc

Made of 100% Nylon, PU Coated Dyed Woven Fabric, GSM 105 with 0.24 SQM of 100% Polyester Dyed Woven Fabric, GSM 255 and 0.24 SQM of 100% Polyester Dyed Fleece Knitted Fabric, GSM 250

100% Polyester, Dyed Woven Fabric, GSM 255

(Tolerance + or - 10%)

0.24

(Tolerance + or - 10%)

Sq. Mtr/Pc

100% Polyester, Dyed Fleece Knitted Fabric, GSM 250

(Tolerance + or -10%)

0.24

(Tolerance + or -10%)

Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	20 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00348589AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 09.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
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Reversible Vest (Youth), Made of 100% Polyester, GSM 70 and 100% Polyester Printed Fleece, GSM 135 Style 0047	20,000 (Nos.)	100% Polyester Woven Coated Fabric, width 56 inches+/-5% GSM 70 +/-10%	20269.241 Sq. meter
		100% Polyester printed fleece Knitted Fabric, width 60 inches+/-5pct GSM 135 +/- 10%	20345.441 Sq. meter
		100% Nylon Taffeta Lining Fabric, width 60 inches +/- 5% GSM 67 +/- 10pct	5219.710 Sq. meter
		100pct Polyester Wadding, Width 60 Inches +/- 5% GSM 80 +/- 10%	4191.008 Sq. meter
		100% Polyester wadding with one side Scrim, Width 60 Inches +/- 5% GSM 150 +/- 10%	19431.039 Sq. meter

Case No.	21 / NC/5/MEET/Feb/202122/16
Case Status	Case Rejected
Party Name	APSARA SILKS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022

HQ File Number	HQRNORM APPLY 00154810AM22
RA File Number	NA
Licence No and	NA .
Date	

Norms Committee Decision:

M/s. Apsara Silks vide their application dated 05.08.2021 has requested for prior fixation of norms for export of articles of apparel and clothing accessories. The Committee considered the case as per agenda along with other relevant papers and noted that firm has already taken Adv. Authorization 0710115707 date 18.11.2019 on self ratification basis under para 4.07A of FTP. Therefore, committee decided that this case is cannot be considered as a prior fixation case and decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	22 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00335153AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 29.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
UAL Rugged Professional Cargo Pant (Men)	3000	59% Cotton,	3.168 Sq. Mtr/Pc
(Style No. 103904)	(Nos.)	39% Polyester, 2% Spandex Woven Canvas Fabric,	
Made of 59% Cotton,		width 56 inches +/-5%, GSM 270	

39% Polyester, 2% Spandex Canvas Fabric, GSM 270

(Tolerance + or - 10%)

65% Polyester, 35% Cotton, Woven Fabric, width 65

0.495 Sq. Mtr/Pc

inches +/-5% GSM 166

(Tolerance + or - 10%)

100% Nylon Lining Fabric Width 57 inches+/-5%, GSM 152

0.434 Sq. Mtr/Pc

(Tolerance + or - 10%)

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	23 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00341248AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 03.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List

Qty

Details of import item

Qty Recommended

Girls Jacket with Hood	600	100% Polyester PU Coated Printed Woven Fabric	870
(Style No SY1092)	(Nos.)	GSM 110	Sq. Mtr.
Made of 100% Polyester PU Coated Printed Woven Fabric, GSM 110		(Tolerance + or – 10%)	
(Tolerance + or – 10%)			
Girls Bib and Brace	600	100% Nylon PU Coated Dyed Woven Fabric	570
(Style No SY1092)	(Nos.)	GSM 105	Sq. Mtr.
Made of 100% Nylon PU Coated Dyed Woven		(Tolerance + or - 10%)	
Fabric, GSM 105 With 0.26 SQM of 100% Polyester Dyed Woven Fabric, GSM 255 And 0.29 SQM of 100% Polyester Dyed Fleece Knitted Fabric GSM 250		100% Polyester Dyed Woven Fabric GSM 255	156
(Tolerance + or – 10%)		(Tolerance + or – 10%)	Sq. Mtr
		100% Polyester Dyed Fleece Knitted Fabric	174
		GSM 250	Sq. Mtr
		(Tolerance + or - 10%)	

Case No.	24 / NC/5/MEET/Feb/202122/16
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022
HQ File Number	HQRNORM APPLY 00356630AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 15.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Export item	Qty	import item	Qty. Recommended
254,		100% COTTON WOVEN TWILL FABRIC, WIDTH 56 +/-5%, GSM 254 +/- 10%	19,058.12 Sq. meter

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	25 / NC/5/MEET/Feb/202122/16	
	Case Rejected	
Party Name	APSARA SILKS	
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022	
HQ File Number	HQRNORM APPLY 00155099AM22	
RA File Number	NA NA	
Licence No and Date	NA	
Norms Committee	Norms Committee Decision:	

M/s. Apsara Silks vide their application dated 05.08.2021 has requested for prior fixation of norms for export of articles of apparel and clothing accessories. The Committee considered the case as per agenda along with other relevant papers and noted that firm has already taken Adv. Authorization 0710115822 date 06.12.2019 on self ratification basis under para 4.07A of FTP. Therefore, committee decided that this case is cannot be considered as a prior fixation case and decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	26 / NC/5/MEET/Feb/202122/16	
Case Status	Case Approved	
Party Name	GOKALDAS EXPORTS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022	
HQ File Number	HQRNORM APPLY 00335156AM22	
RA File Number	NA	
Licence No and Date	NA	

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 29.01.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Relaxed Fit Canvas Long Sleeve Work Shirt (Men)	50,000	58% cotton 39% Polyester 3% Spandex woven Canvas	3.184 Sq. Mtr/ Pc
(Style no: 102538)	Pcs	Fabric, width 53 inches +/- 5%, GSM 170	
Made of 58% Cotton, 39% Polyester, 3% Spandex Canvas Fabric, GSM 170		(Tolerance + or – 10%)	
Table, GBN 170		100% Polyester Knitted Mesh Fabric, width 60 Inches +/- 5%, GSM 107	0.181 Sq. Mtr/ Pc
		(Tolerance + or – 10%)	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	27 / NC/5/MEET/Feb/202122/16	
Case Status	Case Approved	
Party Name	GOKALDAS EXPORTS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022	
HQ File Number	HQRNORM APPLY 00344777AM22	
RA File Number	NA	
Licence No and Date	NA	

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 05.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Details of Export List	Qty	Details of import item	Qty. Recommended
LOMA VISTA INTERCHANGE JACKET (INNER & OUTER)	20,000 Sets	60% Cotton 40% Polyester Woven fabric, width 58 inches +/-5% GSM 260+/-10%	3.00 Sq. Mtr/ Pc
(Solid & Printed) (MEN) MADE UP OF 60% COTTON 40%, POLYESTER FABRIC GSM 260 AND		100% Polyester Woven fabric, width 57 inches +/-5% GSM 70 +/-10%	3.00 Sq. Mtr/ Pc
INNER WITH 100% POLYESTER SOLID AND PRINTED FLEECE FABRIC,		100% Polyester Wadding With one side Scrim width 60 inches +/- 5% GSM 80 +/-10%	0.256 Sq. Mtr/ Pc

	GSM 250, STYLE 0399		100% Polyester Printed Fleece fabric, width 60 inches+/-5% GSM 250 +/-10%	2.47 Sq. Mtr/ Pc
			100% Polyester Fleece fabric, width 60 inches+/-5% GSM 250 +/-10%	0.457 Sq. Mtr/ Pc
LOMA	LOMA VISTA INTERCHANGE JACKET	10,000 Sets	60% Cotton 40% Polyester Woven fabric, width 58 inches +/-5% GSM 260+/-10%	3.00 Sq. Mtr/ Pc
	(INNER & OUTER) (Solid) (MEN) MADE UP OF 60% COTTON 40%		100% Polyester Woven fabric, width 57 inches +/-5% GSM 70 +/-10%	3.00 Sq. Mtr/ Pc
	POLYESTER FABRIC GSM 260 AND INNER WITH 100% POLYESTER SOLID FLEECE FABRIC, GSM 250, STYLE		100% Polyester Wadding With one side Scrim width 60 inches +/- 5% GSM 80 +/-10%	0.256 Sq. Mtr/ Pc
	0399		100% Polyester Solid Dyed Fleece fabric, width 60 inches+/- 5% GSM 250 +/-10%	2.323 Sq. Mtr/ Pc

Case No.	28 / NC/5/MEET/Feb/202122/16	
Case Status	Case Approved	
Party Name	GOKALDAS EXPORTS LIMITED	
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202122/ 16 and 25/02/2022	
HQ File Number	HQRNORM APPLY 00356871AM22	
RA File Number	NA	
Licence No and Date	NA	

Norms Committee Decision:

M/s. Gokaldas Exports Ltd. vide their application dated 16.02.2022 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD, recommendation of technical authority and other details in this case, the Committee decided to approve the input output norms as under:

Export item	Qty.	import item	Qty. Recommended	
	100000 Nos	100% Cotton Yarn Dyed Woven Flannel Fabric, width 57 Inches +/- 5% GSM 280 +/- 10%	4,08,280.42 Sq. meter	
RELAXED FIT FLANNEL SHERPA LINED SHIRT JACKET (MEN), MADE OF 100%		100% Polyester Sherpa Knitted Fabric, width 59 Inches +/- 5% GSM 320 +/- 10%	1,66,524.77 Sq. meter	
COTTON FLANNEL FABRIC, GSM 280, STYLE 105430		100000 NOS	100% Nylon Taffeta Lining Fabric, width 60 Inches +/- 5% GSM 70 +/- 10%	1,17,043.43 Sq. meter
		65% Polyester 35% cotton Fabric, width 65 Inches +/- 5% GSM 175 +/- 10%	28,133.10 Sq. meter	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.